

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
**ORDER SHEET**

O.A / MA / RA / CP NO. 1185 OF 20

Applicant/s Harmid Respdt/s C105 & Ors

Advocate for Applicant/s A. Tyagi Advocate for Respondent/s Sri S. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 16
	<p><b>O.A. No. 1185/05</b> <b>31.07.2009</b> <b>Hon'ble Mr. A.K. Gaur, Member (J)</b>  Even on the revised call. None appeared for the applicant. It appears that applicant has lost interest in prosecuting the case. Accordingly, O.A. dismissed in default and for non prosecution.</p> <p><i>A. Tyagi</i> <b>JM</b></p> <p>//Sushil//</p>	

Contd. On Sheet No. \_\_\_\_\_